

MR. CHAIRMAN: I do not allow. We are on Matters Under Rule 377... (Interruptions) ... That is not the procedure. Please do not record.

(Interruptions)*

MATTERS UNDER RULE 377

[English]

(i) Need to Clear the Proposal of Orissa Government for setting up District Centres for English Languages Teaching at Sambalpur and Baripada.

SHRISRIBALLAV PANIGRAHI (Deogarh): I want to raise the following matter under Matters under Rule 377.

The Orissa Government have decided to open two New District Centres in English language teaching - one at Sambalpur and the other at Baripada for the current academic session and have agreed to bear state share of these two new district centres. This matter is pending with the Ministry of Human Resources Development for the last two years. The proposals should be cleared immediately and necessary action taken, so that the Centres start functioning forth with.

(ii) Need to take adequate anti-air Pollution measures at Rourkela Steel Plant and Fertilizer plant, Orissa.

KUMARI FRIDA TOPNO (Sundargarh): Air pollution has posed a serious problem in and around Rourkela city. The iron dust discharged through the chimney of the steel plant along with the polluted smoke are being spread over the entire area. The iron dust fall in the eyes of the people, particularly the two wheeler drivers face this problem. They feel pain in their eyes and some ailments develop in their eyes after a few days.

In many cases, the eyes are damaged if the iron dust are not taken out immediately.

According to an estimate, about 2000 people take admission in the Rourkela Government Hospital and an equal number of them in the Ispat General Hospital every year complaining some kind of eye ailment or the other due to the falling of iron dust in their eyes.

Both the Rourkela Steel Plant and the Fertilizer Plant set up by Fertilizer Corporation of India are equally responsible for the growing air pollution in and around Rourkela city. The polluted air mixed with iron dust discharged from Rourkela Steel Plant is causing a number of diseases like Asthma, Tuberculosis, Cancer and several other eye ailments. In order to put an end to the occurrence of these diseases, I urge the Minister of Environment and Forest to prevail upon the Ministry of Steel and Fertilizers to take adequate modern anti-air pollution measures at the Steel Plant and Fertilizer Plant at Rourkela forthwith.

(iii) Need to Look into the Deaths due to Malaria In Mizoram.

DR. C SILVERA (Mizoram): The mosquito menace in Mizoram is sharply on the increase during the last one year or so. This is mainly due to the non-availability of insecticides in time. No spraying of DDT was done during the year 1991 due to want of the insecticide. It is presumed that it is because of this that mosquito menace and malaria death is sharply on the increase. The following statistics will prove the facts, Malaria death in 1988 - 16; 1989 - 17; 1990 - 8; 1991 - 12 and 1992 (till July) - 23.

Since NMEP is a State/Central Programme, it is experienced that the Central contributions both in kind (commodities) and in cash are generally received late putting

* Not recorded.

the eradication programme, which is seasonal into difficulty. I therefore urge upon the Government to consider this increase in mosquito and malaria deaths in Mizoram and send all the Central contributions towards this NMEP Programme to Mizoram Government immediately so as to avoid further increase of Malaria deaths.

(iv) Need for a Review of Family Planning Programme in Bastar District, Madhya Pradesh

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Sir, in the last 10 years, thousands of people have died of gastroenterities, cholera, malaria, meningitis etc. in the tribal district of Bastar in Madhya Pradesh and many are still dying every year. Among them the number of children is the largest i.e. almost 60 per cent or even more. On the other hand the family planning programme is being zealously and meticulously implemented by the Government of Madhya Pradesh. As a result the birth rate among adivasis is constantly decreasing in Bastar. The proof of this fact is that the target of family planning programmes is always achieved in Bastar and for this the department has also bagged many prizes. Consequently, in other tribal areas also there is fall in the birth rate. There has been no increase in population at all in Abujhmar for the last 15 years. The Government of Madhya Pradesh has never conducted a survey to know as to what is the birth and death rate of the tribals. Going ahead with the family planning programme without trying to know the ratio of birth and death amounts to the extinction of the tribals.

I would therefore like to submit that among with taking care of health of the tribals of Bastar as well as of other tribal districts a survey should be conducted immediately to know the ratio of the birth rate and death rate of the tribals. Any target for the family planning programme in those

districts should be fixed only after that survey is conducted, otherwise the family planning programme should not be implemented there.

(v) Need to connect Kota, Rajasthan by Air

[*Translation*]

SHRI DAU DAYAL JOSHI (Kota): Sir, the city of Kota is the industrial capital of Rajasthan. It is unfortunate that in spite of all the efforts Kota is not being linked by air and instead the Yaudoot services which was already in operation has been suspended.

It is therefore requested that keeping in view the importance of the city of Kota it should immediately be linked by air.

(vi) Need for early completion of Electrification of Railway Track from Hathras Fort to Hathras Junction U.P.

[*Translation*]

DR. LAL BAHADUR RAWAL (Hathras): Sir, the Government had given an assurance in 1991-92 for the electrification of the railway track from the fort of Hathras to Hathras junction in the district of Hathras for the introduction of electric trains. Accordingly a survey was conducted and the work was started but the progress of work was so slow that it could not be completed within the stipulated period and now the work has been completely suspended as a result of which the target has not been achieved by the Government. The people of this area are facing lot of problem in the absence of proper railway facilities.

I would, therefore, submit to the hon. Minister of Railways that efforts should be made to complete the work of railway track between the fort of Hathras and Hathras junction soon.